by Government *inter alia* for facilitating self-employment. Under PMMY collateral free loans upto ₹ 10 lakh, are extended to small/micro business enterprises and to individuals to enable them to setup or expand their business activities. Till 23rd December, 2018, total 15.49 crore loans have been sanctioned under the scheme.

Pradhan Mantri Rojgar Protsahan Yojana (PMRPY) has been launched by the Ministry of Labour and Employment for incentivising employers for promoting employment generation. Under this scheme, Government is paying entire employer's contribution (12% or as admissible) towards EPF and EPS for all eligible new employees for all sectors for 3 years. Till 17-12-2018, the scheme covered 117604 establishments and 94.58 lakh beneficiaries.

Government has been taking various steps to boost industrial development, capital formation and employment generation in the country like Make in India, Startup India and Ease of Doing Business initiatives. Government has initiated labour reforms to create an enabling environment to facilitate ease of doing business, ease of compliance, transparency, accountability and extending the social security coverage for the unorganised workers.

## Incidents of police brutality

\*225. SHRI RAM KUMAR KASHYAP: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government has taken note that incidents of police brutality, which includes beating suspects and caste based discrimination etc. are on the rise in the country;
- (b) the number of such incidents reported and action taken against guilty police officials during last three years, State-wise;
- (c) whether Government is aware that common people are afraid that police officials would misuse their power, act with brutality, beat suspects and indulge in other types of discrimination;
- (d) if so, whether Government has conducted any investigation in this regard including such complaints against police officials; and
  - (e) the action taken against errant police officials?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (e) Police and Public Order are State subjects as per the Seventh Schedule of Constitution of India. Data regarding incidents

of police brutality is not maintained centrally. The responsibility of investigating allegations of police brutality rests with the respective State Governments. However, whenever any incident of alleged brutality is brought to the notice of the Government, it is sent to the respective State Government for action in accordance with the law.

## WRITEN ANSWERS TO UNSTARRED QUESTIONS

## Improving air connectivity in Himachal Pradesh

- 2241. SHRIMATI VIPLOVE THAKUR: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) whether there are several non-operational airports of Airports Authority of India (AAI) in various parts of the country and if so, the details thereof, State/UT-wise:
- (b) whether Government proposes to operationalise airports with the involvement of private sector and if so, the details thereof;
- (c) whether Government has any proposal to opertionalise such defunct airports in Himachal Pradesh and if so, the details thereof;
- (d) whether there is any plan to operate services from ready airports with the help of State Governments;
  - (e) if so, details thereof; and

Written Answers to

- (f) the steps taken by Government to improve air connectivity and infrastructure in Himachal Pradesh?
- THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) The State/UT-wise list of non-operational airports/civil enclaves of Airports Authority of India (AAI) is given in the Statement (See below)
- (b) Government of India has accorded 'In-principle' approval for leasing out six airports of AAI *viz*. Ahmedabad, Jaipur, Lucknow, Guwahati, Thiruvananthapuram and Mangaluru for operation, management and development under Public Private Partnership (PPP) through Public Private Partnership Appraisal Committee (PPPAC).
- (c) to (f) Ministry of Civil Aviation has launched Regional Connectivity Scheme [Ude Desh ka Aam Naagrik (UDAN)] in October, 2016 with the objective to facilitate/stimulate regional air connectivity to currently under-served and unserved